

New Delhi, dated **January 15, 2024**

**(EXTRAORDINARY PART I—Section -1)  
NOTIFICATION**

**Auction for Sale (issue/re-issue) of Government Security (GS)**

F.No.4(3)-B(W&M)/2023: Government of India (GoI) hereby notifies sale (issue/re-issue) of the following Government Securities

Name of the Security	Date of Original Issue	Tenure (yy-mm-dd)	Date of Maturity	Base	Method	Notified Amount (in ₹ Crore)
7.33% GS 2026	Oct 30, 2023	03-00-00	Oct 30, 2026	Price	Uniform	8,000
7.18% GS 2037	July 24, 2023	14-00-00	July 24, 2037	Price	Uniform	10,000
7.25% GS 2063	June 12, 2023	40-00-00	June 12, 2063	Price	Multiple	12,000
New GOI SGrB 2054	Jan 22, 2024	30-00-00	Jan 22, 2054	Yield	Multiple	5,000

GoI will have the option to retain additional subscription up to ₹ 2,000 crore against each security mentioned above. The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification'). The Securities will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 as per the terms and conditions specified in the General Notification F.No.4(2)-W&M/2018, dated March 27, 2018 issued by Government of India.

**Allotment to Non-competitive Bidders**

2. The Government Security up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

Place and date of auction

3. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **January 19, 2024**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **January 19, 2024**. The non-competitive bids should be submitted between **10:30 a.m. and 11:00 a.m.** and the competitive bids should be submitted between **10:30 a.m. and 11:30 a.m.**

**When Issued Trading**

4. The Securities will be eligible for "**When Issued**" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Date of issue and payment for the security**

5. The result of the auction shall be placed by the Reserve Bank of India on its website (www.rbi.org.in) on **January 19, 2024**. The payment by successful bidders will be on **January 22, 2024** i.e. the date of **issue/re-issue**. The payment for the securities will include accrued interest on the nominal value of the Securities allotted in the auction from the date of original issue/last coupon payment date to the date upto which accrued interest is due as mentioned in the table in para 6.


**Payment of Interest and Re-payment of security**

6. Interest will accrue on the nominal value of the Securities from the date of **original issue / last coupon payment** and will be paid half yearly. The Securities will be repaid at par on date of maturity.

Name of the Security	Coupon rate (%)	Date of Last Coupon payment	Date up to which accrued interest is due	Date of Coupon Payments (month / date)
7.33% GS 2026	7.33	New Security	Jan 21, 2024	Apr 30 and Oct 30
7.18% GS 2037	7.18	New Security	Jan 21, 2024	Jan 24 and Jul 24
7.25% GS 2063	7.25	Dec 12, 2023	Jan 21, 2024	Jun 12 and Dec 12
New GOI SGrB 2054	Yield based*	New Security	New Security	Jul 22 and Jan 22

\*The coupon rate for the security will be set at the cut-off yield to maturity rate decided in the auction. The interest will be payable half-yearly.

By Order of the President of India

  
(Ashish Vachhani)

**Additional Secretary to the Government of India**